- (xii) Under Rashtriya Sam Vikas Yojana, a special package has been sanctioned by Government of India for strengthening of sub-transmission system in different part of Bihar. The work is being executed by Power Grid Corporation of India Limited.
- (xiii) Assistance has been provided by Government of India to Bihar under Accelerated Power Development and Reforms Programme for strengthening/upgradation of sub-transmission and distribution network and under Rajiv Gandhi Gramin Vidyutikaran Yojana for rural electrification.
- (xiv) Muzaffarpur Thermal Power Station (220 MW) of Bihar State Electricity Board (BSEB) is being renovated by a Joint Venture of National Thermal Power Corporation (NTPC) and BSEB and Barauni Thermal Power Station (320 MW) of BSEB is being renovated by BHEL under the supervision of NTPC.

## **Electrification of villages in NER**

2039. SHRI O.T. LEPCHA: Will the Minister of POWER be pleased to state:

- (a) whether Government have formulated any scheme namely Rajiv Gandhi Grameen Vidyutikaran Programme in the country;
- (b) if so, the number of villages in the North-Eastern Region specially in Sikkim covered under this scheme, State-wise, village-wise and district-wise;
- (c) the details of works done so far under the scheme during the last three years and till date; and
- (d) the details of steps being taken or proposed to be taken by Government in this regard?

THE MINISTER OF POWER (SHRI SUSHIL KUMAR SHINDE): (a) Yes, Sir. Rajiv Gandhi Grameen Vidyutikaran Yojana introduced in April, 2005 envisages to provide access to electricity to all households in the entire country by 2009.

## RAJYA SABHA

- [14 August, 2006]
- (b) All the un-electrified villages in the country, including North-Eastern Region are covered under the scheme. State-wise number of un-electrified villages covered under the scheme are enclosed as Statement-I. (See below).
- (c) The scheme Rajiv Gandhi Grameen Vidyutikaran Yojana was introduced in April, 2005. As on 4.8.2006, the progress of implementation of the scheme in North-Eastern Region is enclosed as Statement-II and III.
- (d) Following steps have been taken to speed up the work under Rajiv Gandhi Grameen Vidyutikaran Yojana:—
  - \* To augment the implementation capacities of State Electricity Boards/Power Utilities, the services of Central Public Sector Undertakings (CPSUs) have been offered to the States with CPSUs like National Thermal Power Corporation (NTPC), Power Grid Corporation of India Limited (PGCIL), National Hydro Electric Power Corporation (NHPC) and Damodar Valley Corporation (DVC) are implementing RE projects in 134 districts.
  - \* REC has issued guidelines for formulation of projects, procurement guidelines and bidding procedure for procurement of goods and services for projects to be executed on turn key basis, for selection of franchisees has also updated the existing REC's technical specifications for equipment/material and construction standards for adoption in project implementation/execution.
  - \* Detailed Project Report (DPRs) are prepared district-wise for better implementation.
  - \* States have started constituting district committees to monitor the progress of rural electrification works.
  - \* Frequent review meetings are conducted with the concerned State Governments and implementing agencies.

## RAJYA SABHA

State-wise number of un-electrified villages in North-Eastern Region as on 31.03.2004

SI.	State	No. of un	-electrified	villages
No.				
1	Arunachal Pradesh			1528
2	Assam			6043
3 4	Manipur			272
5	Meghalaya			2766
	Mizoram			16
67	Nagaland			62
	Sikkim			45
8	Tripura			40
	TOTAL			10772

Statement-ll State-wise details of projects sanctioned for North-Eastern States under RGGVY

SI. State	Projects Sanctioned						
No.	No. of No. of Projects electrified	Total Project Cost (in Rs.					
		covered covere	d covered		Crore)		
1 2	3	4	5	6	7		
1 Arunachal	1	103	232	3510	19.48		
Pradesh							
2 Assam	1	350	725	62132	55.67		
3 Manipur	1	133	191	15663	46.71		
4 Meghalaya	_	_	_	_	_		
5 Mizoram	2	83	124	15177	38.21		
6 Nagaland	2	_	198	24056	16.07		

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1	2	3	4	5	6	7
7 8	Sikkim Tripura	_	_	_	_	_
	GRAND TOTAL	7	669	1470	120538	176.14

Statement-Ill

State-wise details of Projects Approved in-Principle for North-Eastern
States under RGGVY

SL	State	No of Un-electrified		No. of No.	o, of	Total
No		villages		electrified unelectrified villages households covered covered		Project Cost (in Rs. crore)
1	Arunachal Pradesh	1	134	89	3720	23.82
2	Assam	6	1481	3315	381373	245.98
3	Manipur	2	111	202	25959	47.92
4	Meghalaya	a 3	193	1631	55688	61.71
5	Mizoram	6	54	446	29157	59.33
6	Nagaland	1	12	175	11545	9 63
7	Sikkim	4	25	418	28166	56.26
8	Tripura	1	48	72	20548	19.57
	TOTAL	24	2058	6348	556156	524.22

## **Charges against CMD of NEEPCO**

2040. SHRIMATI SYEDA ANWARA TAIMUR: Will the Minister of POWER be pleased to state:

(a) whether it is a fact that the Central Bureau of Investigation has charged the Chairman and Managing Director of North Eastern Electric Power Corporation (NEEPCO) with forgery having been submitted forged experience certificates of Bharat Bharti Udyog Nigam Ltd. and CKS Engineers Pvt. Ltd. to get his appointments as the G.M. of NHPC;